**†**[SHRI J. R. KAPOOR : Who decides whether the study is complete or not ?]

श्री के॰ डी॰ मालवीय : भिन्न भिन्न कोर्स नियमित हैं, जिस बात का ज्ञान साधारणत: हम सब को है और आनरेबिल मेम्बर को भी होगा ।

<sup>†</sup>[SHRI K. D. MALAVIYA : We all know generally, and the hon. Member also knows that the courses for different studies are prescribed.]

SHRI T. S. PATTABIRAMAN: May I know whether any such scholarships for Indian students have been offered by Soviet Russia and other Eastern countries?

SHRI K. D. MALAVIYA : No, Sir. So far as scholarships are concerned Soviet Russia is not covered.

श्री जे० आर० कपूर: किन विषयों में शिक्षा प्राप्त करने के लिये शिक्षा वृत्ति दी जायेगी, इसका निर्णय भारत सरकार करती है अथवा जो शिक्षार्थी यहां आते हैं वे निर्णय करते हैं कि इस विषय में वह शिक्षा प्राप्त करेगा ।

**†**[SHRI J. R. KAPOOR : Do the Government of India decide the subjects for which the scholarships are to be awarded or the student, who arrives here, selects a subject for his studies ?]

श्री के॰ डी॰ मालवीयः यह योजना जनरल कलचरल स्कीम के नाम से है और इसके अन्तर्गत जितने विषय हैं, उन्हीं विषयों में विद्यार्थियों को शिक्षा दी जाती है।

†[SHRI K. D. MALAVIYA : This scheme is known as General Cultural Scheme and the students are trained only in those subjects which are included in the scheme.]

श्री जे० आर० कपूर : क्या इन विषयों की सूची में संस्कृत और हिन्दी भी है या नहीं ? 300

<sup>†</sup>[SHRI J. R. KAPOOR : Does the list of subjects include Sanskrit and Hindi also, or not ?]

श्वी के० डी० मालवीयः मैंने जैसे अभी कहा कि संस्कृत तो है, हिन्दी है या नहीं मैं इस विषय में ठीक तरह से नहीं कह सकता हूं।

<sup>†</sup>[SHRI K. D. MALAVIYA : I have already stated that Sanskrit is there, and, for Hindi, I cannot say definitely whether it is there or not.]

श्री जे॰ अ।र॰ कपूरः क्या गवर्न मेंट इस बात पर विचार करेगी कि हिन्दी भी इस सूची में सम्मिलित कर दी जाये ?

<sup>†</sup>[SHRI J. R. KAPOOR : Will the Government consider over the matter that Hindi should also be included in the list ?]

श्री के॰ डी॰ मालवीय : यह तो राय है और इसके ऊपर मैं अभी कुछ नहीं कह सकता हं।

†[SHRI K. D. MALAVIYA : It is an opinion, and at present I can say nothing in the matter.]

## TRAFFIC ACCIDENTS

\*60. SHRIMATI VIOLET ALVA : Will the Minister for DEFENCE be pleased to state :

(a) the number of traffic accidents in which military vehicles were involved during the years 1950, 1951 and 1952 ?

(b) Was any action taken against the drivers involved in traffic accidents and found guilty; if so, what ?

(c) Was any relief given to the victums of such accidents when it was proved that the driver had been guilty ?

(d) Are military vehicles insured ?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA) :

(a) Year	No. of traffic accidents.				
1950	1,808				
1951	1,654				
1952	Information is not				
	available.				

(b) Yes. Such cases were tried and punished under the Army Act.

(c) Government is not liable for damages in respect of torts committed by its servants. In cases, however, in which it is proved that the accident occurred due to the negligence of the driver of the service vehicle, the victim or the dependant is considered for *exgratia* compensation which is determined with due regard to the actual and prospective loss suffered by the individual.

(d) No.

SHRIMATI VIOLET ALVA : Sir, in how many of these cases were the drivers taken away from their jobs when found guilty ?

SARDAR S. S. MAJITHIA: I have not got that information with me at the moment, but, as I said all such cases have been tried.

SHRI R. U. AGNIBHOJ : What type of drivers were tried ? Owing to what reasons ? Under what circumstances ? Whether they were in a drunken state ?

MR. CHAIRMAN : I am sorry the question hour is over.

## WRITTEN ANSWERS TO QUESTIONS

## WORLD CHRISTIAN YOUTH CONFERENCE

\*61. SHRI K. C. GEORGE : Will the Minister for HOME AFFAIRS be pleased to state whether it is a fact that 302

the World Christian Youth Conference is to be held at Kottayam in Travancore-Cochin in December, 1952; if so, what is the number and nationality of the foreigners who have applied for visas to attend the Conference and to how many delegates visas have been granted?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): Yes. A statement giving the required information is placed on the Table of the House.

## STATEMENT

(a) Foreign Nationals—

	1. Arabian				•	3
,	2. Argentinia	n.		•		1
	3. Austrian					2
-	4. Brazilian	•		•	•	т <b>т</b> .
	5. Burmese	•				19
ł	6. Chinese					6
ł	7. Danish		•		•	3
ļ	8. Dutch	•	•	•	•	2
	9. Egyptian				•	6
l	10. French					2
1	11. German					13
ļ	12. Greek .		•	•		4
İ	13. Indonesian		•			16
ł	14. Iranian		•	•		3
ļ	15. Israeli.		•	•		I
ļ	16. Japanese	•			•	14
	17. Korean		•	•		9
	18. Lebanese			•		4
	19. Norwegian					2
	20. Philippines					11
	21. Portuguese				•	I
	22. Spanish			•	•	1
	23. Swedish			•		4
	24. Swiss .			•		. 4
	25. Syrian	•	•			I
	26. Thai .					I
	27. U. S. Citize	ens	•	•	•	35
		Гот	4.7			
	•	1 OL	а.L	•	•	167

(b) Commonwealth Citizens-

1. Australian .				19
2. British Africans	• '	•		2
3. Canadian .			•	7

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